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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA(COMM) 46/2022, CM APPL. 30934/2022 EXTRAMILE CARGO MOVERS

.....APPELLANT

Through: Mr. G L Verma, Adv.

versus

SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD.

....RESPONDENT

Through: Mr. Anupam Prakash, Adv.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

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26.08.2025

- 1. Re-notify on 29.10.2025.
- 2. Let the soft copy of Trial Court Record be requisitioned before the next date of hearing.

V. KAMESWAR RAO, J

ANISH DAYAL, J

AUGUST 26, 2025 *RT*